

[*Translation*]

Assistance from Private Sector in Containing Population Growth

2444. SHRI HARSH VARDHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to seek the co-operation of private sector to reduce the population growth rate from 2.5 per cent to 1.5 per cent in the country;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) to (c). It is the conscious policy of the Central Government/State Governments to involve Private/Voluntary/Organised Sector (Broadly known as Non-Governmental Sectors) in the implementation of the Family Welfare Programme. Steps taken in this regard under the various Sectors, are indicated below:

A. *Involvement of Private Medical Practitioners*

- (i) Private Medical Practitioners of the modern and integrated systems of medicine with necessary expertise, and who are members of and are duly recommended by the Indian Medical Association (I.M.A.) and National Integrated Medical Association (NIMA), respectively, are allowed to conduct sterilisation operations (vasectomy, tubectomy) and IUD insertions in their Nursing Homes/ Hospitals/ Clinics.

As regards the tubectomy operations by NIMA doctors, these are restricted to mini-lap method alone. These doctors are given

suitable compensations for carrying out these operations/IUD insertions.

- (ii) IMA members who are involved in carrying out tubectomy operations are given suitable training in laparoscopic methods. On completion of their training, they are also given 50% subsidy for the purchase of laparoscopes for conducting these operations.

- (iii) Financial assistance is also provided to the I.M.A. and its different branches, for holding seminars and workshops etc. to sensitise its members and to ensure their effective involvement in the Family Welfare Programme.

B. *Involvement of Private Sector Companies in Social Marketing of Contraceptives*

Under the Social Marketing Programme, marketing companies both in public sector and private sector have been involved in the sale of contraceptives viz. Nirodh and Oral Pill through their retail outlets. Some of the major Private sector companies involved in this programme are I.T.C. Ltd., Hindustan Lever Ltd., Brooke Bond (India) Ltd., Tata Oil Mills Ltd., etc. The social marketing of Nirodh was launched in 1968 and that of oral pills in November, 1987.

C. *Involvement of the Organised Sector*

In order to give a boost to the family welfare programme in Organised Sector, Government of India have constituted a high level Tripartite National Committee comprising representatives from the Government, Employers Organisation and Trade Unions. The functions of the Committee are:

- (i) to evolve appropriate policies, formulate specific programmes, iden-

tify areas of weakness and suggest corrective measures and evaluate the process of the Family Welfare Planning Programme activities in the Organised sector;

- (ii) to enlist the support and cooperation of trade unions and management in the field of education and motivation of workers; and
- (iii) to give expert advice to the Government on the implementation of the schemes in the Organised sector.

D. *Involvement of Voluntary Organisation*

- (i) *Implementation of Family Welfare Programme under the Voluntary sector through the State Governments*

Financial assistance is provided to the State Governments for implementation of the family welfare programme through the voluntary organisations. As against assistance of Rs. 6.83 crores during the 6th Five Year Plan period, a sum of Rs. 22.14 crores has been sanctioned during the 7th Five Year Plan.

- (ii) *Assistance to small voluntary organisations*

Under this scheme, a revolving fund of Rs. 5 lakhs has been placed at the disposal of Family Planning Association of India with the authority to sanction family welfare schemes costing upto Rs. 1 lakh to small voluntary organisations in different parts of the country.

- (iii) *Constitution of Standing Committee on Voluntary Action*

A high powered Standing Committee on Voluntary Action (SCOVA) has been set up

in the Ministry during 1988-89. This Committee acts as a 'Clearance House' for family welfare projects of voluntary organisations. 37 projects have been cleared by this Committee so far.

[English]

New Item Captioned "Tetanus Infection in N.D.M.C. Hospital"

2445. SHRI RAM SAGAR (Saidpur): Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news item captioned "Tetanus infection in NDMC Hospital" appearing in the Hindustan Times dated 30 September, 1989;

(b) if so, whether newly born babies had died because of tetanus infection in the Palika Maternity Hospitals in Lodhi Colony, New Delhi;

(c) if so, the details thereof;

(d) the details of steps taken to check the recurrence thereof in N.D.M.C. hospitals as also in the other hospitals in the Capital; and

(e) the details of infection deaths that have taken place in other Union Government hospitals in Delhi during the last 12 months, hospital-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) and (c). A new born baby in Palika Maternity Hospital, Lodhi Colony developed symptoms of tetanus on 22.9.89 and was referred to Safdarjang Hospital management.

(d) Immediately after the case of tetanus